

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2160
ANSWERED ON:23.11.2010
AGRICULTURAL LAND HOLDINGS
Patel Shri Devji

Will the Minister of AGRICULTURE be pleased to state:

- (a) the details of the agricultural land owned by the Scheduled Castes/Scheduled Tribes (SCs/STs) and other people alongwith the percentage thereof;
- (b) whether the agricultural land owned by the Scheduled Castes and Scheduled Tribes is far less than the land owned by other people;
- (c) if so, the reasons therefor; and
- (d) the steps taken by the Government to bring SCs/STs at par with others in terms of land holding?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (c): As per the latest Agriculture Census 2005-06, the Agricultural land operated by Scheduled Castes, Scheduled Tribes and Others along with respective percentages to the total operated area in the country is given below.

Sl.No. Social Groups Area Operated (Hectare) Percentage to total operated area.

1. Scheduled Castes	13300401	8.4
2. Scheduled Tribes	16929480	10.7
3. Others	128093103	80.9
Total	158322984	100.0

(d): Land and its management is in the State list. The Government of India has been requesting the State Governments / Union Territory Administrations from time to time for distribution of Ceiling Surplus Land to eligible rural poor. As on 30.06.2010, an area of 50.20 lakh acres has been distributed to 56.57 lakh beneficiaries out of which an area of 18.61 lakh acres and 791 lakh acres has been distributed to 21.98 lakh Scheduled Castes and 8.64 lakh Scheduled Tribes respectively.